

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.01.2021 (TUESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Shashank Tandon	Sanjeev Kumar Mohanty

## **For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 788 of 2020	Vijender Goel Vs. VMA Chemicals Pvt. Ltd.	Sanjay Kr. Maria	R.P. Singh
<b>3.</b>	Comp. App. (AT) (Ins) No. 931 of 2020	Sumat Gupta, Resolution Professional, Agro Dutch Industries Ltd. Vs. RD Sharma, Incharge, Mars Envirotech Limited & Anr.	Dr. Rajansh Thukral	Pankaj Khullar-R1 & R2
<b>4.</b>	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4
<b>5.</b>	Comp. App (AT) No. 175 of 2020	Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors.	Tania Sharma	Rajiv Malik-R1 to R7
<b>6.</b>	Comp. App (AT) No. 167 of 2020	Niklesh Tirathdas Nihalani Vs. Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors.	Aaditya A. Pande	Jigarkumar Gandhi-R1
<b>7.</b>	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	Sanjeev Kumar Mohanty
<b>8.</b>	Comp. App. (AT) No. 219 of 2020	Shrikant Gopilal Rathi & Ors. Vs. Nagarjuna Agro Chemicals Pvt. Ltd. & Ors.	Nakul Mohta	Divyakant Lahoti-R1 Vindhya Mehra-R2 Rahul Maheshwari

**For Hearing**

<b>9.</b>	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1 Udita Singh-R2
<b>10.</b>	Comp. App. (AT) (Ins) No. 307 of 2020	Committee of Creditors of EMCO Ltd. Vs. Mary Mody & Ors.	Sanjeev Kumar	Kumar Anurag Singh-R1 & R2 Zain Khan-R1 Ayush J. Rajani-R2
<b>11.</b>	Comp. App. (AT) (Ins) No. 366 of 2020	Rajendra Kumar Kundanmal Jain Vs. Vijail A. Jain & Ors.	C.S. Gupta	Vijail A Jain Rajnish Kumar Gupta-R1 Jeetendra Ranawat-R2 Pratiksha Sharma-R3 Pratiksha Sharma
<b>12.</b>	Comp. App. (AT) (Ins) No. 775 of 2020	Jyoti Strips Pvt. Ltd. Vs. JSC Ispat Pvt. Ltd.	Prachi Johri	Amit Dhall
<b>13.</b>	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**